- (b) At present the accident data is collected under the Asia Pacific Road Accident Database (APRAD) project of the United Nations Economic and Social Commission for the Asia and the Pacific (UNESCAP). This does not separately capture data regarding number of car fires and persons died due to such fires. Therefore, no such data is available.
- (c) Constructional requirements of buses are being examined for their adequacy regarding fire protection and safe evacuation in the event of fires. The Government has sensitised the automotive manufactures on this issue. The Society of Indian Automobile Manufacturers (SIAM) has formed a core group to formulate guidelines for their authorized dealers for informing the owners of the vehicles coming for regular service and the potential fire hazard of the unauthorized fitment of accessories and/or higher wattage bulbs used and damage caused to the wire harnesses.

The Expert Committee on Auto Fuel Vision and Policy 2025 have recommended to Ministry of Petroleum & Natural Gas that the flash point for BS IV diesel to be revised to 38 degree centigrade and BS V diesel to 42 degree centigrade.

## Heavy Industries and Public Enterprises in Bihar

1728. SHRI GULAM RASOOL BALYAWI: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the details of Heavy Industries and Public Enterprises in Bihar;
- (b) their annual turnover and the profit/loss volume;
- (c) their effect on the economy of the State; and
- (d) the role of Government in improving the development of the States through these measures?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI RADHAKRISHNAN P.): (a) to (d) Since, Industry is a State subject, hence no centralized data is maintained in this department for heavy

industries set up in various parts of the country, including in Bihar. The details of annual turnover and profit and loss during last three financial years of Central Public Sector Enterprises (CPSEs) including CPSEs administered by the Department of Heavy Industry (DHI) is available in Statement no. 15 & 3 of Volume I of Public Enterprises Survey 2012-13 already laid on the Table of the both Houses of Parliament on 20th February, 2014.

## Shortage of housing for weaker sections

1729. SHRI RITABRATA BANERJEE: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the overall shortage in EWS (Economically Weaker Sections) and LIG (Lower Income Groups) housing in India has been estimated at 25 million dwelling units:
- (b) whether the investment requirement in urban India where most of the demand exists is Rs.7,50,000 crore, if so, how is the estimated expenditure going to be generated; and
- (c) whether Government intends to use part of the JNNURM funds for direct provisioning of housing for poor urban households and if not, the reasons therefor?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI M. VENKAIAH NAIDU): (a) A Technical Group constituted by Ministry of Housing and Urban Poverty Alleviation has estimated urban housing shortage in 18.78 million in the Year 2012 for entire country, out of which estimated shortage of EWS (Economically Weaker Sections) and LIG (Lower Income Groups) housing is 17.96 million.

- (b) Government has set the target of providing pucca houses to all by 2022 as announced in the President's Address to Joint Session of both the Houses of Parliament on 9th June, 2014. Government, at present, is holding consultations with various stakeholders for this purpose.
- (c) Basic Services to the Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP) components of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) came to end on 31.3.2012. Mission period of JNNURM for BSUP & IHSDP components has been extended up to 31.3.2015 only to complete work sanctioned till 31.3.2012, therefore question of using JNNURM funds for new housing projects does not arise.